SI No.	Case Type	2020 Total
1	ABLAPL- Anticipatory Bail	8938
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	50
4		270
	ARBA-Appeals under Indian Arbitration Act.	
5	ARBP-Petitions under Indian Arbitration Act.	206
6 7	AS-Admirality Suit. BLAPL-Bail Application.	4601
8	CEREF-Reference under Central Excise Act.	21
9	CMAPL-Miscellaneous Applications.	2487
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2420
12		17
13	COAPL Applies panding Proceeding (Comp. Act.)	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	5
	CONTAC Appeals against orders in Civil Contempt	1
15	CONTC Cotompt of Court Cases (Civil contempt)	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5390
17 18	Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench	73
		54
19	CONTR-Proceeding relating to Criminal Contempt	
20 21	COPET-Orginal Petition (Companies Act.)	130 1049
	CRA-Criminal Appeals CRI A Appeal against Judgement/Centence	9921
22	CRLA-Appeal against Judgement/Sentence.	1494
	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	
24	CRLMA-Other Miscellaneous Application.	617
25 26	CRLMC-Appl.under Sec.482 Cr.P.C.	10121 457
27	CRLMP-Criminal Miscellaneous Petition	
	CRLREV-Criminal Revision.	8986 22
28	CRMC-Criminal Miscellaneous Case	
29	CRP-Revision Petition.	161
30	CRREV-Criminal Revision	259
31	CS(OS)-Civil suits.	1
32	CUSREF-Reference under Customs Act.	3
33	CVA-Civil Appeals	39
34	CVRVW Civil Revision.	
35	CVRVW-Civil Review.	19
36	DSREF-Confirmation under Sec.336 Cr.P.C.	<u>5</u> 3
37	EC-Execution Case.	
38	ELA-Appeals from Judgement in Election Pet.	14
39	ELPET-Election Petitions.	28
40	EXFA-Execution First Appeal.	3
41	EXOS-Execution Application.	4
42	EXP-Execution Petition.	21
43	FA-First Appeal	1078
44	FAO-First Appeal from Orders.	3175
45	FA(OS)-FA from Judgement in original suits.	1 112
46	GA-Government Appeals	112
47	GCRLA-Government Appeals	390
48	GUAP-Pet. under Guardianship and Wards Act.	12
49	IP(M)-Main Petition (Insolvency ACt.)	1 275
50	ITA-Appeals Income-tax	375
51	JCRA-Jail Criminal Appeals	15
52	JCRLA-Jail Criminal Appeal	1217
53	JCRLRV-Jail Criminal Revision.	11
54	JCRMC-Jail Criminal Misc.Case.	1
55	LAA-Appeals (Land Acquisition Act)	963
56	LPA-Letters Patent Appeals.	36
57	MACA-Motor Accident Appeals.	6422
58	MAC-Motor Accident Claims.	1
59	MA-Miscellaneous Appeals	100

61 62	MFA-FA against Spl. Jurisdiction Cases. MJC-Misc.Judicial Case.	12 59
63	MSA-SA from judgements in Misc. Cases.	84
64	OCRMC-Original Crl. Miscellaneous Case	100
65	OJC-Original Jurisdiction case (Writ)	1618
66	OREF-References.	1
67	OS-Original Suit.	1
68	OTAPL-Other Tax Applications.	111
69	OTC-Other Tax Case.	6
70	OVTA-Tax Appeal Under OVAT ACt.	1
71	RCFA-First Appeals(Rent Control Matters)	1
72	Review Petition in Cuttack Bench	8
73	RFA-FA from Judgement and Decree in Suit	2163
74	RPFAM-Revision US 19 of Family Court Act.	1625
75	RSA-Second Appeal from Judgement and Decree.	6731
76	RVWPET-Review Petition.	1890
77	SAO-Second Appeal from Appellate Order.	223
78	SA-Second Appeal	2311
79	SCLP-Pet.for leave to appeal to Supreme Court	1
80	SJC-Special Jurisdiction Case (Tax Matters)	179
81	SM-Suo Motu.	46
82	SPA-Sp.Appeal before DB	5
83	STAPL-Appl.for direction to make a reference.	1
84	STREV-Sales Tax Revision.	1562
85	TA-Tax Appeal	12
86	TEST-Testamentary Cases.	1
87	TREV-Tax Revesion	99
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	270
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	855
90	WA-Appeals before DB against SB Judgement	3430
91	WPC(OAC)-Original Application in Cuttack Bench	350
92	WPC(OA)-Original Application in Bhubaneswar Bench	50
93	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
94	WPC(OAS)-Original Application in Sambalpur Bench	1
95	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	705
96	WPC(TAC)-Transfer Application in Cuttack Bench	3
97	WP(C)-Writ Petition under Art.226 and 227.	65100
	Grand Total	162439